

ORISSA HIGH COURT

FILING REPORT AS ON :06/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/47608/2026	BIKASH KUMAR AGRAWAL VS SUB COLLECTOR CUM AUTHORIZED LAND ACQUISITION OFFICER, SAMBALPUR	SAIBRATA RATH VS	// ()	
2	D-BLAPL/30873/2026	S.K. MUJIBUR REHMAN @ GARIB VS STATE OF ODISHA	KALPATARU KHUNTIA VS	TIHIDI /197 /2025 () //	
3	D-BLAPL/30877/2026	RAJA @ PRAMODA BAL VS STATE OF ODISHA	SURYA PRAKASH MANAGARAJ VS	RAJNAGAR /170 /2025 () //	
4	D-BLAPL/30878/2026	RAJA @ PRAMODA BAL VS STATE OF ODISHA	SURYA PRAKASH MANAGARAJ VS	RAJNAGAR /262 /2025 () //	
5	D-BLAPL/30880/2026	DINESH KUMAR PAIKARAY @ DINESH PAIKARAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /417 /2026 () //	
6	D-BLAPL/30881/2026	BIMAL KALINDI VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /239 /2025 () //	
7	D-BLAPL/30882/2026	RAJESH KUMAR DEWANGAN VS STATE OF ODISHA	SHYAM SUNDAR TRIPATHY VS	/ /0 () //	
8	D-BLAPL/30885/2026	SUJIT KUMAR RAULA VS STATE OF ODISHA	CHITTA RANJAN KANUNGO VS	CHOUDWAR /35 /2026 () //	
9	D-BLAPL/30886/2026	CHANDAN DIGAL VS STATE OF ODISHA	PRAVAT RANJAN BARIK VS	SPL.TASK FORCE /13 /2026 () //	
10	D-BLAPL/30887/2026	JEPHATH MANDAL VS STATE OF ODISHA	RAJENDRA BHUYAN VS	/ /0 () //	
11	D-BLAPL/30888/2026	SK. SAMIR VS STATE OF ODISHA	PRAVAT RANJAN BARIK VS	SPECIAL CRIME UNIT /10 /2024 () //	

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12	D-BLAPL/30889/2026	RASHMI RANJAN DIGAL VS STATE OF ODISHA	PRAVAT RANJAN BARIK VS	SPL.TASK FORCE /13 /2026 () //	
13	D-BLAPL/30892/2026	K.MOHIT @ MOHIT VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	SESHKHAL /13 /2026 () //	
14	D-BLAPL/30894/2026	A. NABIN VS STATE OF ODISHA	SARADA PRASAD DASH VS	ASKA /422 /2026 () //	
15	D-BLAPL/30895/2026	K.LOKESH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	SESHKHAL /13 /2026 () //	
16	D-BLAPL/30896/2026	GHASI GEMEL VS STATE OF ODISHA	RAJIB LOCHAN PATRNAIK VS	PADWA /88 /2026 () //	
17	D-BLAPL/30898/2026	JAYARAM GEMEL VS STATE OF ODISHA	RAJIB LOCHAN PATRNAIK VS	PADWA /88 /2026 () //	
18	D-BLAPL/30907/2026	SUBASH CHOUHAN VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	JONK /36 /2025 () //	
19	D-BLAPL/30909/2026	SUDHANSU NAG @ BUTHI BABU VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	BARGARH /462 /2026 () //	AOD20240000667C202600040
20	D-BLAPL/30910/2026	AKASH GUPTA VS STATE OF ODISHA	SURENDRA MOHANTY VS	SAMBALPUR TOWN /118 /2024 () //	AOR20220001301C202600029
21	D-BLAPL/30911/2026	P.RAMULU RAO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BADAGODA P.S. /419 /2025 () //	AOD20220004576C202600118
22	D-BLAPL/30917/2026	CHANDAN NAYAK@CHANDAN NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /158 /2025 () //	AOD20240000242C202600276
23	D-BLAPL/30919/2026	K.NARAYAN ACHARI @ NARI	PRASANTA KUMAR NANDA	SAHID NAGAR P.S. /232 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/30920/2026	DHANA@DHANESWAR BARIK	ACHYUTANANDA PATTANAIK	RANPUR /37 /2009	AOD20240000586C202600294
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/30922/2026	BASANTA SUNA	NIRANJAN PANDA	BAUNISUNI /56 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/30924/2026	SHEELA CHOUDHURY	BIBHUTI RANJAN MOHANTY	ANGUL TOWN /776 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/30927/2026	SIPUN @ KISHAN BARIK	JUGALA KISHORE PANDA	TALCHER TOWN /213 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/30929/2026	BALI KIRSANI @ GURU	RAJIB LOCHAN PATTNAIK	KALIMELA /39 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/30930/2026	MADHU @ MADHUSUDAN PANIGRAHI	AMULYA RATNA PANDA	ITAMATI /227 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/30931/2026	PINTU PRADHAN	JUGALA KISHORE PANDA	KHURDA SADAR /309 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/30935/2026	PRASANNA KUMAR PATRA	TAPAN MISHRA	LALBAG /50 /2001	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/30940/2026	SHISHPAL @ SHISHPAR @ SUBASH	JUGALA KISHORE PANDA	CYBER CRIME AND ECONOMIC OFFENCES, BRAHMAPUR /12 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/30941/2026	SHRABANA KUMAR MAHANANDA	BIBHUTI BHUSAN KUMBHAR	CYBER CRIME AND ECONOMIC OFFENCES, SONEPUR /3 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/30944/2026	BRAHMANANDA SAHU	BARDI VISHAL PRIYADARSHAN	/ /0	
		VS	VS	()	

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35	D-BLAPL/30946/2026	STATE OF ODISHA SIBA DIGAL VS	SITIKANT MISHRA VS	// / /0 0	
36	D-BLAPL/30947/2026	STATE OF ODISHA JITU HIAL VS	BUDHIRAM DAS VS	// AMBADOLA /191 /2026 0	
37	D-BLAPL/30949/2026	STATE OF ODISHA MANTU PASAYAT VS	DHIRENDRA KUMAR MOHAPATRA VS	// / /0 0	
38	D-BLAPL/30951/2026	STATE OF ODISHA LAXMIDHAR BARIK VS	PRONOY MOHANTY VS	// RANPUR /37 /2009 0	
39	D-BLAPL/30955/2026	STATE OF ODISHA GURUDEV KANHAR VS	SK. ZAFARULLA VS	// MANAMUNDA /117 /2026 0	
40	D-BLAPL/30959/2026	STATE OF ODISHA KASHYAP TANDIA VS	SK. ZAFARULLA VS	// / /0 0	
41	D-BLAPL/30960/2026	STATE OF ODISHA PURNACHANDRA DWARY VS	JYOTI PRAKASH PAL VS	// / /0 0	
42	D-BLAPL/30962/2026	STATE OF ODISHA DAMBU BIDIKA VS	SK. ZAFARULLA VS	// BANDHUGOAN /56 /2017 0	
43	D-BLAPL/30963/2026	STATE OF ODISHA KRUSHNA CHANDRA BEHERA VS	JYOTI PRAKASH PAL VS	// / /0 0	
44	D-BLAPL/30964/2026	STATE OF ODISHA BIRENDRA SETHI @ TULU @ TULIA VS	ARIJEET MISHRA VS	// RAJNAGAR /418 /2025 0	
45	D-BLAPL/30969/2026	STATE OF ODISHA NARESH PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// KHAJURIPADA /168 /2024 0 //	

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46	D-BLAPL/30970/2026	PRAHALLADA BARIK VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BASUDEVPUR /375 /2026 () //	
47	D-BLAPL/30974/2026	DAITARY NAYAK VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	SAHID NAGAR P.S. /74 /2025 () //	
48	D-BLAPL/30976/2026	MUCHI SAHU VS STATE OF ODISHA	JULU KHANSAMA VS	NAKTIDEUL /133 /2026 () //	
49	D-BLAPL/30979/2026	KALUA BEHERA @ DIPU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BASELI SAHI PS /196 /2026 () //	
50	D-BLAPL/30982/2026	KALIURI TIRUPATHI VS STATE OF ODISHA (EOW)	TANMAYA KUMAR MOHANTY VS	EOW,BHUBANESWAR /1 /2024 () //	
51	D-BLAPL/30985/2026	MAHAPRASAD MAHARUDRA ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //	
52	D-BLAPL/30986/2026	RAKESH PATRA @ MOTTU VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KAMAKHYANAGAR /161 /2026 () //	
53	D-BLAPL/30988/2026	BHAKTARAM KUA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /210 /2026 () //	
54	D-BLAPL/30990/2026	SANJAY SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /156 /2025 () //	
55	D-BLAPL/30991/2026	CHANDRAKANTA TANDI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BOLANGIR TOWN /413 /2026 () //	
56	D-BLAPL/30992/2026	DHRUBA MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /156 /2026 () //	
57	D-BLAPL/30993/2026	ANANTA NAIK	AJAYA KUMAR JENA	KARLAPAT /16 /2026	

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		STATE OF ODISHA		//	
58	D-BLAPL/30994/2026	SIBA SAHU	AMULYA RATNA PANDA	GOCHHAPADA /156 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/30995/2026	BIBHUTI SAHU	AMULYA RATNA PANDA	GOCHHAPADA /156 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/30996/2026	BUNA KANHAR	DEVASHIS PANDA	PHULBANI SADAR /7 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/30997/2026	SANJAY ROHIDAS	RAMESH CHANDRA MAHARANA	BADMAL /309 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/30998/2026	RAKIBUL LOSKAR	RAMESH CHANDRA MAHARANA	SPL.TASK FORCE /32 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/31000/2026	MURALIDHAR BEHERA	CHIRANJIB ROUT	RENGALI DAM SITE /109 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/31003/2026	SK. SAMIRUDDIN	RAMESH CHANDRA MAHARANA	TIHIDI /197 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/31004/2026	KASI @ KASHIMUDDIN KHAN	RAMESH CHANDRA MAHARANA	TIHIDI /197 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/31005/2026	NANDA KISHORE JENA	SK. ZAFARULLA	DHUSURI /310 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/31008/2026	AJAYA MUDULI	SK. ZAFARULLA	DASMANTAPUR /9 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/31009/2026	SANTOSH KUMAR SAHOO @ BABUN	SANJIT MISHRA	CHANDANPUR /98 /2026	
		VS	VS	()	

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69	D-BLAPL/31012/2026	STATE OF ODISHA BIJAY SAHOO @ BIJAYA SAHOO @ TIMA VS	AMLAN SHAKTI PAUL VS	// NAYAPALLI P.S. /242 /2026 ()	
70	D-BLAPL/31016/2026	STATE OF ODISHA AKHIL MAHARANA VS	SATYA NARAYAN PANDA VS	// BISSAMCUTTACK /1 /2026 ()	
71	D-BLAPL/31017/2026	STATE OF ODISHA CHITTARANJAN SAHU @ PINTU VS	MOHAN KUMAR SAHU VS	// CHHENDIPADA /390 /2021 ()	
72	D-BLAPL/31019/2026	STATE OF ODISHA SUMAN NAIK VS	BISHNU PRASAD PRADHAN VS	// NAYAPALLI P.S. /799 /2025 ()	
73	D-BLAPL/31030/2026	STATE OF ODISHA PARESH CHANDRA PRADHAN VS	KULDEEP MOHANTY VS	// JARAPADA /347 /2026 ()	AOD20240000012C202600309
74	D-BLAPL/31031/2026	STATE OF ODISHA TAPAS KUMAR SWAIN VS	HARAPRASAD PANDA VS	// DHARMASALA /110 /2026 ()	
75	D-BLAPL/31032/2026	STATE OF ODISHA ANKIT GHOSH VS	BISWARANJAN DALAI VS	// BRAJARAJNAGAR /163 /2026 ()	AOR20220003722C202600189
76	D-BLAPL/31034/2026	STATE OF ODISHA PRAVAT KUMAR NAYAK VS	PARTHA SARATHI DAS VS	// BARIPADA TOWN /542 /2026 ()	AOD20240000364C202600238
77	D-BLAPL/31035/2026	STATE OF ODISHA CHIKUNU KUNDA@CHIKUN KUNDA VS	PARTHA SARATHI DAS VS	// POLASARA PS /238 /2026 ()	AOD20240000364C202600240
78	D-BLAPL/31036/2026	STATE OF ODISHA YANAMALA DINESH@Y DINESH VS	SOUBHAGYA KUMAR DASH VS	// MUNIGUDA /114 /2026 ()	AOR20220001631C202600306
79	D-BLAPL/31037/2026	STATE OF ODISHA PAULO ALIAS MRUTYUNJAYA ALIAS MRUTUNJAY VS	SRINIVOD CHANDRA SEJPADA VS	// // ()	AOR20220001394C202600011
		STATE OF ODISHA		//	

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80	D-BLAPL/31039/2026	Nandu Ekka VS State of Odisha	UMA SHANKAR PATEL VS	// () //	AOR20220000263C202600099
81	D-BLAPL/31040/2026	RABI GAUTAM VS STATE OF ODISHA	Suryakanta Dwibedi VS	// () //	AOR20220001245C202600032
82	D-BLAPL/31041/2026	BABULI MALLICK VS STATE OF ODISHA	Suryakanta Dwibedi VS	// () //	AOR20220001245C202600033
83	D-BLAPL/31042/2026	KISHORE SAMAL VS UNION OF INDIA NCB	Sashidhar Ranjit VS	// () //	AOR20220002633C202600020
84	D-BLAPL/31043/2026	AMARESH PATTANAIAK @ SIPUN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BARGARH /402 /2026 () //	
85	D-BLAPL/31044/2026	ANIL KATKI VS The State of Odisha	Theeda Gopinath Murty VS	// () //	AOR20220002995C202600104
86	D-BLAPL/31045/2026	ANURAG RAI @ ALU VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BRAJARAJNAGAR /113 /2026 () //	
87	D-BLAPL/31056/2026	AMARESH PATTANAIAK @ SIPUN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLANGIR TOWN /351 /2026 () //	
88	D-BLAPL/31057/2026	MUNA ROUT VS STATE OF ODISHA	NIRMALYA MOHANTY VS	CHOUDWAR /175 /2025 () //	
89	D-BLAPL/31059/2026	AMARESH PATTANAIAK @ SIPUN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLANGIR TOWN /348 /2026 () //	
90	D-BLAPL/31063/2026	SK. SAHID @ SEKH SAHID VS STATE OF ODISHA	SK. ZAFARULLA VS	CHHENDIPADA /342 /2026 () //	
91	D-BLAPL/31068/2026	SK. AFZAL @ SEK. AFJAL	SK. ZAFARULLA	GORUMOHISANI /42 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-BLAPL/31071/2026	RAJARAM NEWARE	MANGU NANDY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-BLAPL/31072/2026	DHAJA BARIHA	SURENDRA KUMAR GARTIA	BUDEN /83 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-BLAPL/31075/2026	VED PRAKASH KHATTRI	RAMDAS ACHARY	MANGALA BAG /249 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-BLAPL/31077/2026	JAGABANDHU CHANDAL	SASMITA MOHAPATRA	KUNDRA /103 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-BLAPL/31081/2026	MANURAM GANDA @ MANURAM HARIJAN	TUKUNA KUMAR MISHRA	KOTPAD /48 /2026	
		VS	VS	()	
		STATE OF		//	
97	D-BLAPL/31084/2026	RAJU BAROI	RABINDRA NATH PANDA	MALKANGIRI /253 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-BLAPL/31086/2026	JITU @ JITENDRA KUMAR SAHU @ JITENDRA SAHUAMITABH MISHRA		KABISURYANAGAR /238 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-BLAPL/31089/2026	DEBASIS NAYAK	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /110 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-BLAPL/31091/2026	CHOTU @ MANOJ SETHY	SIBA RANJAN POLEI	CHATRAPUR /131 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-BLAPL/31093/2026	BADRI TRINATH RAO @ B. TRINATH RAO	JYOTIRMAYA SAHOO	GOLANTHARA (BERHAMPUR) /316 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-BLAPL/31098/2026	GOUTAM RAO @ S. GOUTAM RAO	SUCHIT KUMAR NAYAK	GOPALPUR /271 /2026	
		VS	VS	()	

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103	D-BLAPL/31101/2026	STATE OF ODISHA RANJAN BIR @ BIRO VS	SUCHIT KUMAR NAYAK VS	// MOHANA /73 /2023 ()	
104	D-BLAPL/31103/2026	STATE OF ODISHA CHITRASEN JENA @ CHITRA VS	JYOTIRMAYA SAHOO VS	// BANHARPALI /209 /2026 ()	
105	D-BLAPL/31106/2026	STATE OF ODISHA KISAN PANDI VS	JYOTIRMAYA SAHOO VS	// BANHARPALI /209 /2026 ()	
106	D-BLAPL/31108/2026	STATE OF ODISHA SURENDRA SAHU VS	SUCHIT KUMAR NAYAK VS	// MOHANA /97 /2013 ()	
107	D-BLAPL/31109/2026	STATE OF ODISHA NARAYAN JENA @ MITHUN VS	JYOTIRMAYA SAHOO VS	// BANHARPALI /209 /2026 ()	
108	D-BLAPL/31110/2026	STATE OF ODISHA PRASANT BEHERA @ PRASANTA BEHERA VS	JYOTIRMAYA SAHOO VS	// BANHARPALI /209 /2026 ()	
109	D-BLAPL/31115/2026	STATE OF ODISHA NIRANJAN BEHERA @ MUNU VS	RAKESH KUMAR MALLICK VS	// SALIPUR /571 /2026 ()	
110	D-BLAPL/31117/2026	STATE OF ODISHA CHINMAY SAHOO VS	SANTOSH CHANDRA ATABUDHI VS	// //0 ()	
111	D-CMP/47517/2026	STATE OF ODISHA PRAMOD KUMAR DALAI VS	ISRAIL KHAN VS	// // ()	
112	D-CMP/47530/2026	PRATAP KUMAR DALAI SUNITA DAS VS	SWARUP KUMAR PATNAIK VS	// // ()	AOR20220003583C202600005
113	D-CMP/47532/2026	MURAJA DAS @ JENA RABINDRA ROUT VS	HARIPAD MOHANTY VS	// // ()	
		JASOBANTA ROUT		//	

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114	D-CMP/47573/2026	PRAFULLA CHANDRA DASH VS COLLECTOR AND DISTRICT MAGISTRATE, KANDHAMAL	AMARESH TRIPATHY VS COLLECTOR AND DISTRICT MAGISTRATE, KANDHAMAL	// 0 //	
115	D-CMP/47603/2026	SK.MANWAR VS ZAIDA BIBI	SIDHARTHA MISHRA VS ZAIDA BIBI	// 0 //	
116	D-CMP/47610/2026	BINAYA KUMAR BARAL VS ANIL KUMAR BARAL	PRONoy MOHANTY VS ANIL KUMAR BARAL	// 0 //	
117	D-CMP/47631/2026	BAPINA KUMAR SWAIN VS NITYANANDA SWAIN	NIRANJAN LENKA VS NITYANANDA SWAIN	// 0 //	
118	D-CMP/47639/2026	DILLIP KUMAR MALLICK VS LACHHAMAN MALLICK	DWARIKA PRASAD MOHANTY VS LACHHAMAN MALLICK	// 0 //	
119	D-CMP/47647/2026	UMESH CHANDRA JAGATI VS SUBAL PATRA	PRAFULLA KUMAR BISWAL VS SUBAL PATRA	// 0 //	
120	D-CMP/47656/2026	MANORANJAN BHUYAN VS KALPANA BEWA @ BHUYAN	SUDHANSU SEKHAR JENA VS KALPANA BEWA @ BHUYAN	// 0 //	
121	D-CMP/47718/2026	SUBHADIPTA CHOUDHURY @ CHAUDHURY VS ASHOK KUMAR DHAL	JYOTI RANJAN DEO VS ASHOK KUMAR DHAL	// 0 //	AOR20220002834C202600025
122	D-CMP/47730/2026	SWAGATIKA DAS VS ABHIMANYU JENA	MD. GOLAM MADANI VS ABHIMANYU JENA	// 0 //	
123	D-CMP/47737/2026	RAMAMANI JENA VS SULOCHANA SAHOO	BISHNU PRASAD PRADHAN VS SULOCHANA SAHOO	// 0 //	
124	D-CMP/47739/2026	NABAKISHORE MOHARANA VS STATE OF ODISHA	RAMDAS ACHARY VS STATE OF ODISHA	// 0 //	
125	D-CMP/47749/2026	BIJUBAN GIRI	SUKANTA KUMAR NAYAK	//	

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		VS	VS	0	
		BHABANI SHANKAR NANDA		//	
126	D-CMP/47762/2026	RATNAMANJARI SAHOO	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
		DEBENDRA DWIBEDY		//	
127	D-CMP/47771/2026	BHAGYADHAR BEHERA	PRAVASH CH JENA	//	
		VS	VS	0	
		SANKAR MANDAL		//	
128	D-CONTC/47523/2026	BABITA BAGARTY	TRILOCHAN NANDA	//	
		VS	VS	0	
		PADMANAV SAMANTRAY, SUB COLLECTOR, TITILAGARH		//	
129	D-CONTC/47542/2026	SURENDRA DEHURI	ADV.	//	
		VS	VS	0	
		ANU GARG, IAS, ADDL. CHIEF SECRETARY TO GOVT. OF ODISHA		//	
130	D-CONTC/47553/2026	MANORANJAN SUBUDHI	ADV.	//	
		VS	VS	0	
		DATTATRAYA BHAI SAHEB SINDHE, COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK//			
131	D-CONTC/47557/2026	ROHIT KUMAR SAHU	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		VINAYTOSH MISHRA, IPS, D.G. AND I.G. OF POLICE, ORISSA		//	
132	D-CONTC/47571/2026	PRATIVA PAIKARAY	BISHNU PRASAD SARANGI	//	
		VS	VS	0	
		SIDDHARTHA GOURAB PARIDA, ADDL. TAHASILDAR, BHUBANESWAR		//	
133	D-CONTC/47580/2026	SUDHANSU SEKHAR DAS	ADV.	//	
		VS	VS	0	
		ASWATHY S., IAS		//	
134	D-CONTC/47583/2026	SUDHANSU SEKHAR DAS	BISHNU PRASAD SARANGI	//	
		VS	VS	0	
		SIDDHARTHA GOURAB PARIDA, ADDL. TAHASILDAR, BHUBANESWAR		//	
135	D-CONTC/47587/2026	SANTI LATA NAYAK	ADV.	//	
		VS	VS	0	
		ASWATHY S., IAS		//	
136	D-CONTC/47588/2026	SUJATA HOTA	ADV.	//	
		VS	VS	0	

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137	D-CONTC/47592/2026	ASWATHY S., IAS MAMATA NAYAK VS	ADV. VS	// // 0	
138	D-CONTC/47602/2026	ASWATHY S., IAS PRIYADARSHINI ROUT VS	ADV. VS	// // 0	
139	D-CONTC/47604/2026	DR.N.THIRUMALA NAIK, IAS RAMANANDA CHOUDHURY VS	SANDIPANI NAYAK VS	// // 0	
140	D-CONTC/47629/2026	SIMANCHAL MANDAL, (TRANSFERRED) OAS, B.D.O., SURADA DHANANJAYA PANDA VS	JNANESH MOHANTY VS	// // 0	
141	D-CONTC/47637/2026	ER.DILLIP KUMAR ROUT, ENGINEER IN CHIEF, DEPARTMENT OF WATER RESOURCES, BHUBANESWAR BISWAJIT MALIK VS	KALPATARU MISHRA VS	// // 0	
142	D-CONTC/47650/2026	STATE OF ODISHA PRASANTA KUMAR DEHURY VS	ADV. VS	// // 0	
143	D-CONTC/47652/2026	P.ANVESHA REDDY, IAS, COMM. OF EXCISE, ODISHA BISWAMBAR SAHOO VS	ADV. VS	// // 0	
144	D-CONTC/47659/2026	P.ANVESHA REDDY, IAS, COMM. OF EXCISE, ODISHA SUJITPRAVA PATTANAIK VS	ANUP KUMAR PATTNAIK VS	// // 0	
145	D-CONTC/47688/2026	HEMANT SHARMA, ADDL. CHIEF SECRETARY, HOME DEPT., BHUBANESWAR PRAVASINI BEHERA VS	ADV. VS	// // 0	
146	D-CONTC/47696/2026	DR.N.THIRUMALA NAIK, IAS SANTOSH KUMAR BEHERA VS	Sameer Kumar Das VS	// // 0	AOD20240000338C202600199
147	D-CONTC/47697/2026	PABITRA MOHAN SAMAL DHANURJAYA MOHARANA VS	Sameer Kumar Das VS	// // 0	AOD20240000338C202600200
		KASTURI SHA		//	

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148	D-CONTC/47699/2026	PRAVATI NAIK VS SHRI PRASANTA KUMAR SWAIN	PARTHA SARATHI DAS VS VS	// 0 //	AOD20240000364C202600237
149	D-CONTC/47702/2026	GAURAV KUMAR SAHU VS SONALI PATTANAYAK, OAS, TAHASILDAR, BARGARH	JAGABANDHU SAHU VS VS	// 0 //	AOR20220001487C202600146
150	D-CONTC/47704/2026	TAPAN KUMAR BHUYAN VS RAJARSHI CHAKMA, EPFO	DILLIP KUMAR MOHAPATRA VS VS	// 0 //	AOD20220001927C202600177
151	D-CONTC/47705/2026	MAA BINAPANI PANI PANI PANCHAYAT ,CHHATRAPUR VS HITESH KUMAR SAHOO, SUPERINTENDING ENGINEER	Prashant Rout VS VS	// 0 //	AOD20230000737C202600155
152	D-CONTC/47735/2026	DIPTI JENA VS JAYANT KUMAR JAYASINGH (O.A.S.), TAHASILDAR, BHUBANESWAR	PRAVU PITYARTHI KUMAR PANDIT VS VS	// 0 //	
153	D-CONTC/47738/2026	LAXMIKANTA PRADHAN VS VINAYTOSH MISHRA, IPS	ADV. VS VS	// 0 //	
154	D-CONTC/47743/2026	CHINMAYEE SETHI VS BALAMUKUNDA BHUYAN, IAS	ADV. VS VS	// 0 //	
155	D-CONTC/47753/2026	NIRANJAN PRADHAN VS SOBHA SHARMA, I.A.S	ADV. VS VS	// 0 //	
156	D-CONTC/47761/2026	MRUTYUNJAY SAMANTARAY VS MAHESWAR SAHOO, D.E.O., JAJPUR	ADV. VS VS	// 0 //	
157	D-CONTC/47786/2026	CHINMOY KUMAR MANDAL VS RAJESH PRABHAKAR PATIL, IAS	ADV. VS VS	// 0 //	
158	D-CONTC/47792/2026	ODISHA MECHANDISE PRIVATE LTD., KALINGA VIHAR VS SUJIT KUMAR RATH, EXECUTIVE ENGINEER, TPNODL, KEONJHAR	PRYANKA DEHIVAR VS VS	// 0 //	
159	D-CRLA/30937/2026	HADIBANDHU PATTANAYAK	KHAGESWAR BEHERA	CUTTACK VIGILANCE /29 /2013	

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		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
160	D-CRLA/31021/2026	DEBASHIS PRADHAN	AJAYA KUMAR DASH	REAMAL /294 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLA/31052/2026	TUKU ALIAS PANKAJ KUMAR MOHANTY	MANOJ KUMAR KHATUA	/ /	AOR20220003505C202600012
		VS	VS	()	
		STATE OF ORISSA		//	
162	D-CRLA/31062/2026	SOUMYA RANJAN SAHOO	SUJATA JENA,(SR.ADV.)	DEOGARH /305 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMC/30874/2026	UJALA SWAIN @ UJAL SWAIN	DEBASISH SAMAL	DHAMNAGAR /30 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMC/30875/2026	MANOJ SETH	SACHIDANANDA PADHEE	BARGARH /204 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/30883/2026	SITARAM SAHOO	RAJESWAR HOTA	BHUBANESWAR VIGILANCE /21 /2021	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
166	D-CRLMC/30890/2026	TITUA SAMAL @ PRIYARANJAN SETHI	APARESH BHOI	BANSADA /285 /2022	AOR20220001814C202600026
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLMC/30899/2026	SABITA SWAIN@SABITA JENA	RAJIB LOCHAN PATNAIK	SUNABEDA /2 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMC/30921/2026	BAIRAGI NAIK	RAKESH BEHERA	BANARAPAL /264 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMC/30942/2026	BIJAYA KUMAR PANDA	SAMAPIKA MISHRA	BHARATPUR PS /470 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMC/30968/2026	BUNIA SETHI	ARIJEET MISHRA	RAJNAGAR /259 /2025	
		VS	VS	()	

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171	D-CRLMC/30971/2026	STATE OF ODISHA MD. NASIR@MD. NASIR UDDIN VS	AKSHAYA KUMAR SAHOO VS	// TALSARA /197 /2023 ()	
172	D-CRLMC/30983/2026	STATE OF ODISHA SONU SUMAN SAHU VS	PRADEEPTA KUMAR SWAIN VS	// TOMANDO /10 /2016 ()	
173	D-CRLMC/31010/2026	STATE OF ODISHA SITUN@SURYAKANTA BADAPANDA VS	CHIRANJIB ROUT VS	// JANKIA P.S. /74 /2025 ()	
174	D-CRLMC/31014/2026	STATE OF ODISHA BASANTA KUMAR MALLICK VS	SUBRAT SATPATHY VS	// VIGILANCE PS (BERHAMPUR) /10 /2007 ()	
175	D-CRLMC/31015/2026	STATE OF ODISHA DAYASAGAR DAS VS	LALATENDU DAS VS	// TUREIKELA /346 /2025 ()	
176	D-CRLMC/31033/2026	STATE OF ODISHA MANORANJAN NAYAK VS	STHITI PRAGYAN SUNANDINI VS	// SAMBALPUR VIGILANCE /93 /2014 ()	
177	D-CRLMC/31038/2026	STATE OF ODISHA(VIG.) RAJANI KANTA MOHAPATRA VS	HEMANT KUMAR MUND VS	// JEYPORE VIGILANCE /29 /2010 ()	
178	D-CRLMC/31047/2026	STATE OF ODISHA(VIG.) N. NARSINGULU PATRA VS	DEBASHIS ROUTRAY VS	// PATTAPUR (ASKA) /35 /2021 ()	
179	D-CRLMC/31048/2026	STATE OF ODISHA ASHOK TOIKA VS	PANCHANAN PANIGRAHI VS	// // ()	AOD20250000009C202600123
180	D-CRLMC/31051/2026	STATE OF ODISHA AJIT KUMAR PARIDA VS	SUDHIR KUMAR SAHOO VS	// // ()	AOR20250000001C202600026
181	D-CRLMC/31053/2026	STATE OF ODISHA LANDA ALIAS KRUSHNA CHANDRA DAS VS	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202600278
		STATE OF ODISHA		//	

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182	D-CRLMC/31054/2026	KEDARNATH PALAI VS STATE OF ODISHA	SATYA RANJAN MOHAPATRA VS VS	BENTKAR (42 MOUZA) UPD CUTTACK /214 /2026 () //	
183	D-CRLMC/31058/2026	PRASANTA @ BASANT KUMAR BEHERA VS STATE OF ODISHA	AMLAN MOHANTY VS VS	MANGALPUR /53 /2010 () //	
184	D-CRLMC/31061/2026	A.SATYAVATHI @ ABOTALA SATYABATI VS STATE OF ODISHA	ASHOK DAS VS VS	PARLAKHEMUNDI /196 /2019 () //	
185	D-CRLMC/31066/2026	NABEEN MAJHI @ NABIN MAJHI VS STATE OF ODISHA	MANGU NANDY VS VS	JHARIGAM /196 /2024 () //	
186	D-CRLMC/31073/2026	JHILI KUMARI DASH VS STATE OF ODISHA	GYANA RANJAN SETHI VS VS	BERHAMPUR CYBER CRIME /57 /2025 () //	
187	D-CRLMC/31078/2026	ASHOK DAS VS STATE OF ODISHA	SUBRATA MISHRA VS VS	MANCHESWAR P.S. /48 /2016 () //	
188	D-CRLMC/31088/2026	BHARATI PANDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS VS	/ /0 () //	
189	D-CRLMC/31102/2026	JAY GOURAV PANDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS VS	/ /0 () //	
190	D-CRLMC/31105/2026	ABM@ABINASH MALLICK VS STATE OF ODISHA	AMIT KUMAR PATRA VS VS	BORIGUMMA /22 /2025 () //	
191	D-CRLMC/31111/2026	ABINAS NAYAK@ASANA VS STATE OF ODISHA	PRANAYEE DAS MOHAPATRA VS VS	NAUGAON /106 /2019 () //	
192	D-CRLMC/31112/2026	TEKCHAND NAIK VS STATE OF ODISHA(VIG.)	BIJAYA KUMAR RAGADA VS VS	SAMBALPUR VIGILANCE /1 /2013 () //	
193	D-CRLMP/30901/2026	SHADIA IQBAL	PRANAB RANJAN CHHATOI	/ /0	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-CRLMP/30914/2026	CHHABITA PRADHAN	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202600274
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-CRLMP/30915/2026	SANTOSH KUMAR JENA	ACHYUTANANDA PATTANAİK	//	AOD20240000586C202600295
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-CRLMP/30916/2026	MUKESH SUBUDHI	ACHYUTANANDA PATTANAİK	//	AOD20240000586C202600296
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-CRLMP/30926/2026	ASISH VIDYARTHY	BIDYADHAR MANSING	//0	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-CRLMP/30950/2026	UGRASEN SWAIN	BRAJA MOHAN SARANGI	//0	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-CRLMP/30952/2026	SUVENDRA PARIDA	BRAJA MOHAN SARANGI	//0	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-CRLMP/30972/2026	ALOK KUMAR ROUT	PARSURAM PANDA	//0	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-CRLMP/30980/2026	INDRAMANI SAHOO	BHARAT SWAROOP SHARMA	//0	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-CRLMP/30984/2026	BHAGYALAXMI ACHARYA	AKSHAYA KUMAR PANDEY	//0	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-CRLMP/30999/2026	DILLIP BISWAL	SANJIB KUMAR BHANJADEO	//0	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-CRLMP/31011/2026	BANI PRADHAN	BIKRAM ROUT	//0	
		VS	VS	0	

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205	D-CRLMP/31055/2026	STATE OF ODISHA TAPAN ROUT VS	PANCHANAN PANIGRAHI VS	// / 0 0	
206	D-CRLMP/31069/2026	STATE OF ODISHA SARITA PRADHAN VS	JYOTIRMAYA SAHOO VS	// / 0 0	
207	D-CRLMP/31070/2026	STATE OF ODISHA SURYA NARAYAN BEHERA VS	PRAVAT KUMAR MOHANTY VS	// / 0 0	
208	D-CRLMP/31099/2026	THE PRINCIPAL SECY., DEPTT. OF REVENUE AND DISASTER MANAGEMENT BINODINI PRADHAN VS	JYOTIRMAYA SAHOO VS	// / 0 0	
209	D-CRLREV/30965/2026	STATE OF ODISHA SANTOSH KUMAR PATTANAİK VS	MOHAN KUMAR SAHU VS	// CHANDAKA P.S. /586 /2025 0	
210	D-CRLREV/31002/2026	STATE OF ODISHA BEDADYUTI SAMANTARA VS	SOUMYA MISHRA VS	// / 0 0	
211	D-CRLREV/31090/2026	LIPI NAYAK DEBARAJ SAHU VS	JYOTIRMAYA SAHOO VS	// / 0 0	
212	D-EXP/47778/2026	STATE OF ODISHA BHABAGRAHI PARIDA VS	ADV. VS	// / 0 0	
213	D-JCRLA/31087/2026	DR. ARABINDA KUMAR PADHEE, I.A.S. LAXMIDHAR MOHAPATRA VS	ADV. VS	// BHANDARIPOKHARI /374 /2025 0	
214	D-JCRLA/31092/2026	STATE OF ODISHA DASARU MAJHI VS	ADV. VS	// NARLA /51 /2024 0	
215	D-JCRLRV/31094/2026	STATE OF ODISHA BIPIN DAKUA VS	ADV. VS	// BERHAMPUR SADAR /25 /2016 0	
		STATE OF ODISHA		//	

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216	D-JCRLRV/31097/2026	TIPSUR MAJHI VS STATE OF ODISHA	ADV. VS	BADSAHI /48 /2017 0 //	
217	D-MACA/47593/2026	CHAKRADHAR NAYAK VS RAGHUNATH BEHERA	BISHNU BRATA SINGH VS	// 0 //	
218	D-MACA/47655/2026	SANJU PAIKRAY VS SANTOSH SAMANTARAY	BISWAJIT MOHANTY VS	// 0 //	
219	D-MACA/47750/2026	PUSPALATA SAHOO VS VEHNA RAM	KAPILA CHARAN NAYAK VS	// 0 //	
220	D-MACA/47763/2026	DILLIP SAMAL VS VEHNA RAM	KAPILA CHARAN NAYAK VS	// 0 //	
221	D-MATA/47723/2026	BIJAYINEE MAJHI VS ANIL KUMAR BEHERA	NIRANJAN BEHERA VS	// 0 //	AOD20250001173C202600005
222	D-MATA/47768/2026	SUCHISMITA DAS VS SATYA RANJAN DAS	PRASANTA KUMAR DAS VS	// 0 //	
223	D-MATA/47774/2026	SUCHISMITA DAS VS SATYA RANJAN DAS	PRASANTA KUMAR DAS VS	// 0 //	
224	D-MSA/47721/2026	MAA HARACHANDI CONSTRUCTION PVT LTD VS ODISHA REAL ESTATE APPELLATE TRIBUNAL	SANTOSH KUMAR DWIVEDY VS	// 0 //	AOR20220004223C202600004
225	D-MSA/47793/2026	SHREE INFRA PROPERTIES PVT. LTD., BHUBANESWAR VS DIVYA NARAYAN PANDA	ARLIT KUMAR MAHARANA VS	// 0 //	
226	D-RPFAM/47807/2026	LAGNAJIT DASH VS SIMA SARALA MOHANTY	SUJATA JENA VS	// 0 //	
227	D-RSA/47618/2026	BAIRAGA SAHU	PRASANNA KUMAR MOHANTY	//	

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		VS	VS	0	
		SIBA SAHU		//	
228	D-RSA/47759/2026	MIRZA RAHEMAT BEG	KSHIROD KU. ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-TRP(C)/47540/2026	RASMITA BARIK	UMAKANTA BARIK	//	
		VS	VS	0	
		VIKASH KHANDUAL		//	
230	D-TRP(C)/47607/2026	ARCHANA BEHERA	RAMANI KANTA PATTANAIK	//	
		VS	VS	0	
		SANGRAM KISHORE NAIK		//	
231	D-TRP(C)/47636/2026	SARITA SAHU	SATYAJIT MOHAPATRA	//	
		VS	VS	0	
		SUBHAKANTA BEHERA		//	
232	D-TRP(C)/47783/2026	SWAGATIKA PRIYADARSHINI	MAGA BEHERA	//	
		VS	VS	0	
		SARAT CHANDRA MAHAKUDA		//	
233	D-WA/47671/2026	BIKASH KUJUR	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WA/47707/2026	PRINCIPAL SECRETARY OF HOUSING AND URBAN DEVELOPMENT	HYDROPOWER DEPT	//	LOD20240000194C202600352
		VS	VS	0	
		DHRUBA CHARAN NAYAK		//	
235	D-WA/47710/2026	PRINCIPAL SECRETARY OF WR DEPT	GOVT OF ODISHA	//	LOD20240000172C202600325
		VS	VS	0	
		SUDHAKAR SAMANTASINGHAR		//	
236	D-WA/47711/2026	COMMISSIONER CUM SECRETARY OF PANCHAYAT RAJ DEPT	ODISHA DRINKING WATER DEPT	//	LOD20240000200C202600330
		VS	VS	0	
		PRAKASH KUMAR MISHRA		//	
237	D-WA/47712/2026	PRINCIPAL SECRETARY OF REVENUE AND DISASTER MANAGEMENT DEPT	ADVOCATE GENERAL DEPT	//	LOD20240000194C202600353
		VS	VS	0	
		SHYAM SINGH MUNDARI		//	
238	D-WA/47715/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT	WATER SUPPLY DEPT	//	LOD20240000194C202600354
		VS	VS	0	

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239	D-WA/47717/2026	SK ABDUL WADOOD COMMISSIONER CUM SECRETARY OF SCHOOL AND EDUCATION DEPT VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS AMITABH MISHRA	// // 0 //	LOD20240000200C202600331
240	D-WP(C)/47507/2026	AKSHYA KUMAR KAR DIPTIRANJAN MOHARANA VS STATE OF ODISHA	AMITABH MISHRA VS MANOJA KUMAR KHUNTIA	// // 0 //	
241	D-WP(C)/47508/2026	SRIRAM SCHOOL OF NURSING, KALAHANDI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS MANOJA KUMAR KHUNTIA	// 0 //	
242	D-WP(C)/47509/2026	JAY JAGANNATH SCHOOL OF NURSING, KALAHANDI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS MANOJA KUMAR KHUNTIA	// 0 //	
243	D-WP(C)/47510/2026	NIDHI SAHU VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS AMITABH MISHRA	// 0 //	
244	D-WP(C)/47511/2026	SIMADRI SATYAJIT DAS VS STATE OF ODISHA	AMITABH MISHRA VS SATYA SHIVA DASH	// 0 //	
245	D-WP(C)/47512/2026	KAREI SITAMMA VS STATE OF ODISHA	SATYA SHIVA DASH VS SATYA SHIVA DASH	// 0 //	
246	D-WP(C)/47513/2026	ABANI BHUSAN PADHY VS STATE OF ODISHA	SATYA SHIVA DASH VS AJAYA KUMAR TRIPATHY	// 0 //	
247	D-WP(C)/47514/2026	NETAJI COLLEGE OF NURSING, KHURDA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS AMITABH MISHRA	// 0 //	
248	D-WP(C)/47515/2026	INDRAJIT PANDA VS STATE OF ODISHA	AMITABH MISHRA VS AMITABH MISHRA	// 0 //	
249	D-WP(C)/47516/2026	BIJAYALAXMI SAHOO VS STATE OF ODISHA	AMITABH MISHRA VS AMITABH MISHRA	// 0 //	

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250	D-WP(C)/47518/2026	NRUSINGHA KUMAR ACHARYA VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS STATE OF ODISHA	// 0 //	
251	D-WP(C)/47519/2026	ASHIS KUMAR SAMAL VS STATE OF ODISHA	AMITABH MISHRA VS STATE OF ODISHA	// 0 //	
252	D-WP(C)/47520/2026	PURNA CHANDRA JENA VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS STATE OF ODISHA	// 0 //	
253	D-WP(C)/47521/2026	M/S BISWANATH JEWELLERY, CUTTACK VS COMMISSIONER OF CT AND GST, CUTTACK, ODISHA	SACHITRA KUMAR DAS VS COMMISSIONER OF CT AND GST, CUTTACK, ODISHA	// 0 //	
254	D-WP(C)/47522/2026	M/S.PRASANTA ENTERPRISERS, BHUBANESWAR VS COMMISSIONER OF CT AND GST, CUTTACK, ODISHA	SACHITRA KUMAR DAS VS COMMISSIONER OF CT AND GST, CUTTACK, ODISHA	// 0 //	
255	D-WP(C)/47524/2026	M/S KHAGESWAR SETHY, KENDUJHAR VS COMMISSIONER OF CT AND GST, CUTTACK, ODISHA	SACHITRA KUMAR DAS VS COMMISSIONER OF CT AND GST, CUTTACK, ODISHA	// 0 //	
256	D-WP(C)/47525/2026 WP(C)/32744/2026	MANAGING COMMITTEE OF BIJAYANANDA HIGH SCHOOL, CUTTACK VS STATE OF ODISHA	SACHITRA KUMAR DAS VS STATE OF ODISHA	// 0 //	
257	D-WP(C)/47526/2026	SASHIBHUSAN MOHAPATRA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS STATE OF ODISHA	// 0 //	
258	D-WP(C)/47527/2026	M/S SHREE BALAJI AGRO, KHORDHA VS COMMISSIONER OF CT AND GST, CUTTACK	SACHITRA KUMAR DAS VS COMMISSIONER OF CT AND GST, CUTTACK	// 0 //	
259	D-WP(C)/47528/2026	SRI RAM SCHOOL OF NURSING, BALANGIR VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS STATE OF ODISHA	// 0 //	
260	D-WP(C)/47529/2026	KEDARNATH CHHUALSINGH VS THE COMMISSIONER OF ENDOWMENT, ODISHA	SRINIVAS MOHANTY VS THE COMMISSIONER OF ENDOWMENT, ODISHA	// 0 //	AOR20240000732C202600081
261	D-WP(C)/47531/2026	RANKANIDHI DAS	SATYA SHIVA DASH	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/47533/2026	LALIT MOHAN PATEL	TAPOBANTA BARIK	//	
		VS	VS	0	
		INDIAN BANK, SAMBALPUR		//	
263	D-WP(C)/47534/2026	BISWANATH MISHRA	DEEPAK KUMAR PANI	//	
		VS	VS	0	
		UNION OF INDIA		//	
264	D-WP(C)/47535/2026	SMRUTI RANJAN MOHANTY	KSHIROD KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/47536/2026	ASHIS KUMAR NAYAK	SMITA RANJAN PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/47537/2026	ASHOK KUMAR PANIGRAHY	NILAMADHAB SARKAR	//	
	WP(C)/32702/2026	VS	VS	0	
		CANARA BANK		//	
267	D-WP(C)/47538/2026	M/S B.I.INFRASTRUCTURE LLP, CUTTACK	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
		THE SUB REGISTRAR, NUAPADA, CUTTACK		//	
268	D-WP(C)/47539/2026	RAJESH KUMAR SAHU	SAIBRATA RATH	//	
	WP(C)/32729/2026	VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/47541/2026	COMMITTEE OF MANAGEMENT OF BHIMESWAR PRINCE JUNGLE NATURAL CO-OPERATIVE SOCIETY LTD.,CUTTACK	DEBAPATI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/47543/2026	ANANTA CHARAN JENA	KUNAL KUMAR SWAIN	//	
	WP(C)/32685/2026	VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/47544/2026	MANAS KUMAR SWAIN	KUNAL KUMAR SWAIN	//	
	WP(C)/32679/2026	VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/47545/2026	PURNIMA TIWARI	SHARMISTHA SAMAL	//	
		VS	VS	0	

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273	D-WP(C)/47546/2026	STATE OF ODISHA SADAN NAIK VS	RAJIB LOCHAN PATTNAIK VS	// // 0	
274	D-WP(C)/47547/2026	STATE OF ODISHA MANORANJAN MOHANTA VS	SHARMISTHA SAMAL VS	// // 0	
275	D-WP(C)/47548/2026	STATE OF ODISHA JAYA KRUSHNA KARJEE VS	SHARMISTHA SAMAL VS	// // 0	
276	D-WP(C)/47549/2026	STATE OF ODISHA M/S.ORISSA CARBON BRUSHES, CUTTACK VS	SOURAV SUMAN BHUYAN VS	// // 0	
277	D-WP(C)/47550/2026	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION(IDCO), BHUBANESWAR PRABIN MANDAL VS	RAJIB LOCHAN PATTNAIK VS	// // 0	
278	D-WP(C)/47551/2026	STATE OF ODISHA DEVASMITA DAS VS	SHARMISTHA SAMAL VS	// // 0	
279	D-WP(C)/47552/2026	STATE OF ODISHA DILESWAR SINGH VS	SUNIL KUMAR PANDA VS	// // 0	
280	D-WP(C)/47554/2026	STATE OF ODISHA SUBASH CHANDRA NAYAK VS	RAJIB LOCHAN PATTNAIK VS	// // 0	
281	D-WP(C)/47555/2026	STATE OF ODISHA ANJALI DIP VS	TUSAR KANTI PRAHARAJ VS	// // 0	
282	D-WP(C)/47556/2026	UNION OF INDIA RAJENDRA SAMAL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
283	D-WP(C)/47558/2026	STATE OF ODISHA JAGADISH NIAL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/47559/2026 WP(C)/32705/2026	SARATA KUMAR SARANGI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS //	// 0 //	AOR20220001583C202600313
285	D-WP(C)/47560/2026	PRAFULLA KUARNR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS //	// 0 //	AOR20220001583C202600312
286	D-WP(C)/47561/2026	HRUSHIKESH ROUT VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS //	// 0 //	
287	D-WP(C)/47562/2026 WP(C)/32713/2026	DEBASMITA SAHOO VS STATE OF ODISHA	TUNA SAHU VS //	// 0 //	
288	D-WP(C)/47563/2026	RASHMI RANJAN KHATUA VS STATE OF ODISHA	MANAS RANJAN PADHI VS //	// 0 //	
289	D-WP(C)/47564/2026	SURENDRA KUMAR DAS VS STATE OF ODISHA	BHABANI SANKAR DAS VS //	// 0 //	
290	D-WP(C)/47565/2026	SARAT CHANDRA DAS VS STATE OF ODISHA	BHABANI SANKAR DAS VS //	// 0 //	
291	D-WP(C)/47566/2026	SUDHANSU SEKHAR PATTANAYAK VS STATE OF ODISHA	BHABANI SANKAR DAS VS //	// 0 //	
292	D-WP(C)/47567/2026	PRAHALLAD PANDA VS STATE OF ODISHA	BHABANI PRASAD SAMAL VS //	// 0 //	
293	D-WP(C)/47568/2026	BIJAYA KUMAR RANASINGH VS STATE OF ODISHA	BHABANI SANKAR DAS VS //	// 0 //	
294	D-WP(C)/47569/2026	PRADIP KUMAR BISWAL VS STATE OF ODISHA	BHABANI SANKAR DAS VS //	// 0 //	
295	D-WP(C)/47570/2026	PARSHURAM MARTHA	BHABANI SANKAR DAS	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/47572/2026	SUNIL RANJAN SAMANTARAY	SAILABALA JENA	//	
		VS	VS	0	
		RESERVE BANK OF INDIA, MUMBAI		//	
297	D-WP(C)/47574/2026	RATIKANTA SATAPATHY	BIDYADHAR MANSING	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/47575/2026	NAGEN BINAYAK	GYANA RANJAN DHAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/47576/2026	PRIME AUTOMOBILES, RAYAGADA	PRAGYAN PARAMITA MOHANTY	//	
	WP(C)/32747/2026	VS	VS	0	
		AUTHORIZED OFFICER, UNION BANK OF INDIA, RAYAGADA		//	
300	D-WP(C)/47577/2026	NAGEN KUMAR PADHY	SANJIB KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/47578/2026	SANTANU KUMAR DEHURY	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/47579/2026	MANORAMA MOHANTY	SANJIB KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/47581/2026	SANDHYA RANI PATRO	SANJIB KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/47582/2026	URMILA PAL	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/47584/2026	M/S CITY INFRA DEVELOPERS PVT.LTD., PURI	SOMANATH MISHRA	//	
		VS	VS	0	
		REGIONAL LABOUR COMMISSIONER (CENTRAL), BHUBANESWAR		//	
306	D-WP(C)/47585/2026	BHABAGRAHI JENA	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	

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307	D-WP(C)/47586/2026	STATE OF ODISHA HARAPRIYA DASH VS	SANJIB KUMAR RATH VS	// // 0	
308	D-WP(C)/47589/2026	STATE OF ODISHA AJIT KUMAR MISHRA VS	SANJIB KUMAR RATH VS	// // 0	
309	D-WP(C)/47590/2026	STATE OF ODISHA RESHMA RANI DEHURY VS	ARUNA NAYAK VS	// // 0	
310	D-WP(C)/47591/2026	CANARA BANK,CIRCLE OFFICE, BHUBANESWAR DURYODHAN PAIKARAY VS	GOPAL KRUSHNA NANDA VS	// // 0	
311	D-WP(C)/47594/2026	STATE OF ODISHA RABINARAYAN MISHRA VS	SANJIB KUMAR RATH VS	// // 0	
312	D-WP(C)/47595/2026	STATE OF ODISHA SISIRA KUMAR JENA VS	ARUNA NAYAK VS	// // 0	
313	D-WP(C)/47596/2026	CHIEF GENERAL MANAGER, EASTERN TELECOM PROJECT, WEST BENGAL BIRABAR BEHERA VS	GOPAL KRUSHNA NANDA VS	// // 0	
314	D-WP(C)/47597/2026	STATE OF ODISHA PRADIP KUMAR BALIARSINGH VS	SANJAY KUMAR DAS VS	// // 0	
315	D-WP(C)/47598/2026	REGIONAL DIRECTOR, RESERVE BANK OF INDIA, BHUBANESWAR GIRISH CHANDRA BISWAL VS	SAMVIT MOHANTY VS	// // 0	
316	D-WP(C)/47599/2026	STATE OF ODISHA RAGHUNATH PUJHARI VS	SUJIT KUMAR SAHU VS	// // 0	
317	D-WP(C)/47600/2026	STATE OF ODISHA DURGA PRASAD DAS VS	ANINDYA KUMAR MISHRA VS	// // 0	
		THE COMMISSIONER OF ENDOWMENT, ODISHA, BHUBANESWAR		//	

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318	D-WP(C)/47601/2026	SITA SAHU VS CHAIRMAN, STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK	BRAJA MOHAN SARANGI VS RAJAT KUMAR PANDA	// 0 //	
319	D-WP(C)/47605/2026	NIRANJAN JENA VS UNION OF INDIA	VS VS	// 0 //	
320	D-WP(C)/47606/2026	MAMIK MICHAEL MINZ, SARAPANCHA OF NUAGAON, SARAPANCHA VS STATE OF ODISHA	SARAPANCHA YAT, SUNDERGARH VS VS	// 0 //	
321	D-WP(C)/47609/2026	NAYANABALA MALLICK VS STATE OF ODISHA	SIDHESWAR MALLIK VS VS	// 0 //	
322	D-WP(C)/47611/2026	M.C. OF GRAMA MANGAL HIGH SCHOOL, KEONJHAR VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS VS	// 0 //	
323	D-WP(C)/47612/2026	TUSHARKANTI JENA VS STATE OF ODISHA	RAMANATH ACHARYA VS VS	// 0 //	
324	D-WP(C)/47613/2026	KARTIKESWAR BARIKO VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS VS	// 0 //	AOR20220001523C202600137
325	D-WP(C)/47614/2026	LALIT KADRAKA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS VS	// 0 //	AOR20220001523C202600139
326	D-WP(C)/47615/2026	PANDI DEBAKAR VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS VS	// 0 //	AOR20220001523C202600140
327	D-WP(C)/47616/2026	RAJENDRA BEHERA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS VS	// 0 //	AOR20220001523C202600138
328	D-WP(C)/47617/2026	GANESH PRADHAN VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS VS	// 0 //	AOR20220001523C202600141
329	D-WP(C)/47619/2026	KAKARI BHASKAR RAO	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202600142

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/47620/2026	PRABHAT KUMAR SUBUDHI	ACHYUTANANDA PATTANAIAK	//	AOD20240000586C202600293
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/47621/2026	DUSMANTA KUMAR MOHANTA	Sameer Kumar Das	//	AOD20240000338C202600201
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/47622/2026	BENUDHAR NAYAK	Sameer Kumar Das	//	AOD20240000338C202600202
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/47623/2026	BISWAJIT MOHAPATRA	Sameer Kumar Das	//	AOD20240000338C202600203
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/47624/2026	BIRA KISHORE MALIK	Sameer Kumar Das	//	AOD20240000338C202600204
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/47625/2026	SOUMYA RANJAN ADA	JAYADEBA BEHERA	//	AOD20240000366C202600162
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/47626/2026	NAKULA DORA	JUGAL KISHORE ROUT	//	AOD20250000124C202600022
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/47627/2026	DILLIP KUMAR SAHOO	SUKANTA KUMAR DALAI	//	AOD20240000306C202600165
		VS	VS	0	
				//	
338	D-WP(C)/47628/2026	M.C. OF JAGULAI HIGH SCHOOL SANABARCHHIKA	MANENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/47630/2026	Nisha	BIRENDER KUMAR	//	AHR20240006029C202600004
		VS	VS	0	
		State of Odisha		//	
340	D-WP(C)/47632/2026	SANTANU MOHAPATRA	ALOK KUMAR PANDA	//	AOD20240000536C202600048
		VS	VS	0	

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341	D-WP(C)/47633/2026	SANGEETA SAMANTA ALIAS SANGITA SINGH SARITA AGRAWAL @ SANTOSINI AGRAWAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// // 0 //	
342	D-WP(C)/47634/2026	JYOTSHNARANI MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	AOD20220001927C202600174
343	D-WP(C)/47635/2026	LAHARIBALA PATTANAIAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	AOD20220001927C202600175
344	D-WP(C)/47638/2026	PRABIN KUMAR DASH VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	// 0 //	
345	D-WP(C)/47640/2026	JANA SMALL FINANCE BANK LIMITED, SAMBALPUR VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //	
346	D-WP(C)/47641/2026	SRI KRISHNA BIHAR DEVELOPMENT COMMITTEE, DEHPARK VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	// 0 //	
347	D-WP(C)/47642/2026	YASOBANTA KARALI VS STATE OF ODISHA	SUBHAM SATAPATHY VS	// 0 //	
348	D-WP(C)/47643/2026	SRIMATI PRADHAN VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //	
349	D-WP(C)/47644/2026 WP(C)/32738/2026	KUNTALA NAYAK VS STATE OF ODISHA	ARUNA KUMAR NAYAK VS	// 0 //	
350	D-WP(C)/47645/2026	D.V.BISWANATH VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
351	D-WP(C)/47646/2026	MANOJ KUMAR CHHANDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	

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352	D-WP(C)/47648/2026	BASANTA KUMAR BEHERA VS THE AUTHORIZED OFFICER, ODISHA GRAMEEN BANK, SANAPALLA, KHURDA	SOMJEET DAS VS	// 0 //	
353	D-WP(C)/47649/2026	PRABHAT TRIPATHY VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
354	D-WP(C)/47651/2026	SANGEETA ROUT VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //	
355	D-WP(C)/47653/2026	LINGARAJ PARIDA VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //	
356	D-WP(C)/47654/2026	ASWINI KUMAR MALLICK VS AUTHORISED OFFICER CUM ASSISTANT CONSERVATOR OF FOREST, BHUBANESWAR	BIPLAB KUMAR DASH VS	// 0 //	
357	D-WP(C)/47657/2026	KALAN ANSARI VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
358	D-WP(C)/47658/2026	SIBA PRASAD PANDA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //	
359	D-WP(C)/47660/2026	M/S SIMPLEX INFRASTRUCTURE LIMITED, KOLKATA VS MICRO, SMALL ENTERPRISES FACILITATION COUNCIL, CUTTACK	RAMACHANDRA PANIGRAHY VS	// 0 //	
360	D-WP(C)/47661/2026	AYANSH SAI MOHANTY VS UNION OF INDIA	RAMESH KUMAR AGRAWAL VS	// 0 //	
361	D-WP(C)/47662/2026	AJAY KUMAR NAIK VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
362	D-WP(C)/47663/2026	GAYADHAR MOHANTY VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	// 0 //	
363	D-WP(C)/47664/2026	PABAN KUMAR RAY	SOURAV SUMAN BHUYAN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/47665/2026	RANJAN SAHOO	SUSHANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/47666/2026	MURALIDHAR NAYAK	SABYASACHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/47667/2026	HARIMOHAN NAIK	SUSANTA KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/47668/2026	ARUN KUMAR NAIK	SUSANTA KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/47669/2026	SUBRAT ROUT	MD. GOLAM MADANI	//	
		VS	VS	0	
		TAHASILDAR, BHANDARIPOKHARI, BHADRAK		//	
369	D-WP(C)/47670/2026	KRUSHNA CHANDRA BEHERA	ASIT KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/47672/2026	PRAVAMAYEE TARAI	SUSANTA KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/47673/2026	M/S MAA SUNADEI INDANE GRAMIN VITRAK, NAYAGARH	SABYASACHI PANDA	//	
		VS	VS	0	
		COMMISSIONER OF CT AND GST, CUTTACK, ODISHA		//	
372	D-WP(C)/47674/2026	AMRESH KUMAR SAHOO	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/47675/2026	SUDEEP BESHRA	SUSANTA KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/47676/2026	HRUDANANDA PRADHAN	ASIT KUMAR JENA	//	
		VS	VS	0	

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375	D-WP(C)/47677/2026	STATE OF ODISHA PRADEEP KUMAR AGARWAL VS	ARUPANANDA GOSWAMY VS	// // 0	
376	D-WP(C)/47678/2026	STATE OF ODISHA SAJAN KUMAR RAY VS	SOURAV SUMAN BHUYAN VS	// // 0	
377	D-WP(C)/47679/2026	STATE OF ODISHA NAMITA MISHRA VS	DILLIP KUMAR MOHAPATRA VS	// // 0	AOD20220001927C202600176
378	D-WP(C)/47680/2026	STATE OF ODISHA CHINMAYEE BISWAL VS	Bijay Kumar Behera VS	// // 0	AOR20220001736C202600253
379	D-WP(C)/47681/2026	State Of Odisha BIJAY KUMAR GIRI VS	SUSANTA KUMAR ROUT VS	// // 0	
380	D-WP(C)/47682/2026	STATE OF ODISHA CHAITANYA MAJHI VS	SUBHAM AGRAWAL VS	// // 0	AOR20220001380C202600050
381	D-WP(C)/47683/2026	STATE OF ODISHA RABINDRANATH DAS VS	ARUPANANDA GOSWAMY VS	// // 0	
382	D-WP(C)/47684/2026	STATE OF ODISHA GHANASHYAM SAHU VS	SIDDHARTH GOUTAM DAS VS	// // 0	
383	D-WP(C)/47685/2026	STATE OF ODISHA Anirudha Singh VS	PRABHAKAR SABAT VS	// // 0	AOD20260000172C202600107
384	D-WP(C)/47686/2026	STATE OF ODISHA AND OTHERS CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD VS	CHAMAN MOITI JENA VS	// // 0	AOR20260000273C202600052
385	D-WP(C)/47687/2026	THE CHIEF JUDICIAL MAGISTRATE ,JAGATSINGHPUR AVIMANYU PALEI VS	GHANASHYAM MUDULI VS	// // 0	AOR20220002820C202600025
		INDIAN OIL CORPORATION LIMITED		//	

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386	D-WP(C)/47689/2026	RAJIB LOCHAN DHAL VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS STATE OF ODISHA	// 0 //	
387	D-WP(C)/47690/2026	MONALISHA NAYAK VS SUB-REGISTRAR, HARABHANGA, BOUDH	SUDHIR KUMAR MALLICK VS SUB-REGISTRAR, HARABHANGA, BOUDH	// 0 //	
388	D-WP(C)/47691/2026	RAJDHANI COLLEGE OF ENGINEERING AND MANAGEMENT VS STATE OF ODISHA	GEMINI Dash VS STATE OF ODISHA	// 0 //	AOD20250000901C202600032
389	D-WP(C)/47692/2026	PRATIMA PRADHAN VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
390	D-WP(C)/47693/2026	BISHNU PRIYA KESHARI VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS STATE OF ODISHA	// 0 //	
391	D-WP(C)/47694/2026	SANGITA BIOCHEM P LIMITED VS THE MANAGING DIRECTOR, IDCO, ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION	RAMAKANTA PANDA VS THE MANAGING DIRECTOR, IDCO, ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION	// 0 //	AOD20240000348C202600034
392	D-WP(C)/47695/2026	TARUN KUMAR NAIK VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS STATE OF ODISHA	// 0 //	
393	D-WP(C)/47698/2026	SUBHASIS NAYAK VS SUB-REGISTRAR, HARABHANGA, BOUDH	SUDHIR KUMAR MALLICK VS SUB-REGISTRAR, HARABHANGA, BOUDH	// 0 //	
394	D-WP(C)/47700/2026	MANDODARI KANHAR VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
395	D-WP(C)/47701/2026	OCL IRON AND STEELS LTD., KOLKATA VS UNION OF INDIA	ABHISEK AGARWAL VS UNION OF INDIA	// 0 //	
396	D-WP(C)/47703/2026	SRIMANTA SETHI VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS STATE OF ODISHA	// 0 //	
397	D-WP(C)/47706/2026	BIKRAM KESHARI SAHOO	AJAYA KUMAR MOHARANA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/47708/2026	LAKHAI MURMU	SUSANTA KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/47709/2026	SATRUGHAN DIGAL	SUBHENDU KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/47713/2026	LAXMAN KUMAR MURMU	SUSANTA KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/47714/2026	RABINDRA PATRA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/47716/2026	BHIMSEN NAYAK	SUBHENDU KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/47719/2026	KAMALAKANTA BASKEY	SUSANTA KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/47720/2026	AMITA CHAND	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/47722/2026	ANUPAMA TULO	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/47724/2026	MAMATA BERIHA	PRITAM KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/47725/2026	SASMITA HEMBRAM	SUSANTA KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/47726/2026	GOURANGA CHANDRA SWAIN	NITYANANDA MOHAPATRA	//	
		VS	VS	0	

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409	D-WP(C)/47727/2026	STATE OF ODISHA SATRUGHAN DIGAL VS	SUBHENDU KUMAR NAYAK VS	// // 0	
410	D-WP(C)/47728/2026	STATE OF ODISHA BIKASHA KUMAR PRADHAN VS	SUKANTA KUMAR MISHRA VS	// // 0	
411	D-WP(C)/47729/2026	STATE OF ODISHA RESHMA PRADHAN VS	SUBHENDU KUMAR NAYAK VS	// // 0	
412	D-WP(C)/47731/2026	STATE OF ODISHA SURESH KUMAR PUJAHARI VS	KUNAL KUMAR SWAIN VS	// // 0	
413	D-WP(C)/47732/2026	STATE OF ODISHA LALU CHANDRA NAYAK VS	SUBHENDU KUMAR NAYAK VS	// // 0	
414	D-WP(C)/47733/2026	STATE OF ODISHA SEBAK CHANDRA PRADHAN VS	SUBHENDU KUMAR NAYAK VS	// // 0	
415	D-WP(C)/47734/2026	STATE OF ODISHA SANJAYA KUMAR SETHI VS	KUNAL KUMAR SWAIN VS	// // 0	
416	D-WP(C)/47736/2026	STATE OF ODISHA BHAGABAT NAYAK VS	KUNAL KUMAR SWAIN VS	// // 0	
417	D-WP(C)/47740/2026	STATE OF ODISHA SASMITA PATRA VS	SOUBHAGYA CHANDRA DEV DASH VS	// // 0	
418	D-WP(C)/47741/2026	STATE OF ODISHA MANAGING COMMITTEE OF BRAJABANDHU HIGH SCHOOL, KUMAR SWAIN VS	SUBHENDU KUMAR NAYAK VS	// // 0	
419	D-WP(C)/47742/2026	STATE OF ODISHA ABHAYA KUMAR ROUT VS	BASUDEV PUJARI VS	// // 0	
		STATE OF ODISHA		//	

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420	D-WP(C)/47744/2026	GEETANJALI NAYAK VS STATE OF ODISHA	MANAS PATI VS STATE OF ODISHA	// 0 //	AOR20220001535C202600319
421	D-WP(C)/47745/2026	SHREEYA COLLEGE OF NURSING, JAIPUR VS STATE OF ODISHA	GOPAL PRASAD JENA VS STATE OF ODISHA	// 0 //	
422	D-WP(C)/47746/2026	MANAGING COMMITTEE OF CHANDPUR-MAHESWARA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS STATE OF ODISHA	// 0 //	
423	D-WP(C)/47747/2026	CH.NIKUNJA KISHORE NANDA VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS STATE OF ODISHA	// 0 //	
424	D-WP(C)/47748/2026	MOHAN KUMAR SAGAR VS STATE OF ODISHA	RANJIT SAMAL VS STATE OF ODISHA	// 0 //	
425	D-WP(C)/47751/2026	GOURI PRASAD RATH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS STATE OF ODISHA	// 0 //	
426	D-WP(C)/47752/2026	THE SHREEYA COLLEGE OF NURSING, JAIPUR VS STATE OF ODISHA	GOPAL PRASAD JENA VS STATE OF ODISHA	// 0 //	
427	D-WP(C)/47754/2026	DR.DILLIP @ DILIP KUMAR PANIGRAHI VS STATE OF ODISHA	AMIT PRASAD BOSE VS STATE OF ODISHA	// 0 //	
428	D-WP(C)/47755/2026	KALPANA DAS VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS STATE OF ODISHA	// 0 //	
429	D-WP(C)/47756/2026	RAM CHANDRA PATRA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS STATE OF ODISHA	// 0 //	
430	D-WP(C)/47757/2026	THE SHREEYA COLLEGE OF NURSING, JAIPUR VS STATE OF ODISHA	GOPAL PRASAD JENA VS STATE OF ODISHA	// 0 //	
431	D-WP(C)/47758/2026	AMBIKA ROUT	GYANA RANJAN SETHI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/47760/2026	KRUSHNA CHANDRA PATRA	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/47764/2026	DHANANJAY MOHANTA	BISWAJIT NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/47765/2026	MANAGING COMMITTEE OF K.C.P. PANCHAYAT HIGH SCHOOL, CHHINNELA, SUNDARGARH	CHHINNELA, SUNDARGARH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/47766/2026	SURENDRA KUMAR BIHARI	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/47767/2026	DR.PRASANTA KUMAR ORAM	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/47769/2026	ABHIJEET SINGH TIRIA	BIKASH MISHRA	//	AOD20260000375C202600009
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/47770/2026	TRILOCHAN MUDULI	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
439	D-WP(C)/47772/2026	JAYANTA KUMAR SOREN	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/47773/2026	M/S MAA SARALA MEDICAL STORE, SUBARNAPUR SOUMYA MISHRA		//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/47775/2026	SUSAMA BEHERA	KABIRAJ PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/47776/2026	SATYABRATA NAYAK	SATYAJIT PATTANAİK	//	
		VS	VS	0	

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443	D-WP(C)/47777/2026	COLLECTOR, DHENKANAL BAHADULA BEHERA VS STATE OF ODISHA	SUSIL KUMAR PATRNAIK VS	// // 0 //	
444	D-WP(C)/47779/2026	ASHOK KUMAR NAYAK VS AXIS BANK LTD., GUJARAT	BIKRAM CHANDRA GHADI VS	// 0 //	
445	D-WP(C)/47780/2026	JAY HANUMAN S.H.G., SASANPADA, KHAJIRA, REMUNDA, BANSKANDARA VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //	
446	D-WP(C)/47781/2026	M/S INTERCONTINENTAL INFRASTRUCTURE COMPANY LIMITED, BHUBANESWAR VS COMMISSIONER OF COMMERCIAL TAXES AND GST, ODISHA, CUTTACK	ABINASH ROUTRAY VS	// 0 //	
447	D-WP(C)/47782/2026	GITANJALI MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
448	D-WP(C)/47784/2026	BABA MUKTESWAR S.H.G., BALASORE VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //	
449	D-WP(C)/47785/2026	RICHPAL MEHER VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
450	D-WP(C)/47787/2026	SASMITA DALAI@MAHALIK VS SUBRAT DALAI	KAPILA CHARAN NAYAK VS	// 0 //	
451	D-WP(C)/47788/2026	KESHRI GROUP PRIVATE LIMITED, KENDUJHAR VS ODISHA RURAL HOUSING AND DEVELOPMENT CORPORATION LTD., BHUBANESWAR	ABINASH ROUTRAY VS	// 0 //	
452	D-WP(C)/47789/2026	KUNJABIHARI S.H.G.BAHAL, BALASORE VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //	
453	D-WP(C)/47790/2026	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	SHAKTI SEKHAR VS	// 0 //	

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454	D-WP(C)/47791/2026	UDAYA KUMAR JENA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS PRASANN KUMAR RATH (1)	// 0 //	
455	D-WP(C)/47794/2026	MAA MANISHA SWAYANG SAHAYAK GOSTHY (SHO) VS STATE OF ODISHA	PRASANN KUMAR RATH (1) VS PRAMODA KUMAR MISHRA	// 0 //	
456	D-WP(C)/47795/2026	UMESH KUMAR PATTANAIAK VS STATE OF ODISHA	SANJAY KUMAR PATRA VS PRAMODA KUMAR MISHRA	// 0 //	
457	D-WP(C)/47796/2026	JYOTISMINA MANTRI VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS ASUTOSH MOHANTY	// 0 //	
458	D-WP(C)/47797/2026	AMIYA KUMAR DAS VS STATE OF ODISHA	ASUTOSH MOHANTY VS PABITRA KUMAR NAYAK	// 0 //	
459	D-WP(C)/47798/2026	SIBA CHANDRA BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS SATYAJIT PARIDA	// 0 //	
460	D-WP(C)/47799/2026	ANJAN KUMAR SAHU@ANJAN BHARADWAJ VS STATE OF ODISHA	SATYAJIT PARIDA VS SANJAY KUMAR PATRA	// 0 //	
461	D-WP(C)/47800/2026	YATRA OMMKAR VS STATE OF ODISHA	SANJAY KUMAR PATRA VS RANJIT SAMAL	// 0 //	
462	D-WP(C)/47801/2026	ANJALI DAS VS CENTRAL PROVIDENT COMMISSIONER, NEW DELHI	RANJIT SAMAL VS NIRANJAN BISWAL	// 0 //	
463	D-WP(C)/47802/2026	BIRENDRA CHHATRIA VS STATE OF ODISHA	NIRANJAN BISWAL VS SAMBIT RATH	// 0 //	
464	D-WP(C)/47803/2026	MANDAKINI KANDI VS STATE OF ODISHA	SAMBIT RATH VS SANJAY KUMAR PATRA	// 0 //	
465	D-WP(C)/47804/2026	NARAYAN MISHRA	SANJAY KUMAR PATRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
466	D-WP(C)/47805/2026	BIBHUTI BHUSAN MOHANTY	SOUMYA JYOTI BISWAL	//	
		VS	VS	0	
		BANK OF INDIA, RETAIL BUSINESS CENTRE, BHUBANESWAR		//	
467	D-WP(C)/47806/2026	SARAT CHANDRA MOAHARANA	SATYA SINDHU KASHYAP	//	
		VS	VS	0	
		STATE OF ODISHA		//	
468	D-WP(C)/47808/2026	MAHENDRA MOHANTY	AKSHAYA KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
469	D-WPCRL/31046/2026	SANJULATA PADHI	ACHYUTANANDA PATTANAIAK	//	AOD20240000586C202600297
		VS	VS	0	
		STATE OF ODISHA		//	
470	D-WPCRL/31114/2026	S.K. ALLIZAN @ BABU MIAN	RAJIB BIHARI MISHRA	//0	
		VS	VS	0	
		STATE OF ODISHA		//	
471	D-ABLAPL/30876/2026	SANKAR BEHERA	PRIYA RANJAN SINGH	ASTARANGA /252 /2026	
		VS	VS	0	
		STATE OF ODISHA		//	
472	D-ABLAPL/30879/2026	MAMATA MOHANTY @ SASMITA MOHANTY	BISWAJIT NAYAK	BHADRAK RURAL /699 /2026	
		VS	VS	0	
		STATE OF ODISHA		//	
473	D-ABLAPL/30884/2026	SOUMYA PRASAD MAHARATHA	AGASTI KANUNGO	BHARATPUR PS /658 /2026	
		VS	VS	0	
		STATE OF ODISHA		//	
474	D-ABLAPL/30891/2026	ABDUL MANSUR @ ABDUL MANSOOR	RONALISHA PRADHAN	BARAMBA /350 /2026	
		VS	VS	0	
		STATE OF ODISHA		//	
475	D-ABLAPL/30893/2026	PRATYUSH KUMAR BRAHMA	BISWAJIT NAYAK	KAMAKHYANAGAR /593 /2026	
		VS	VS	0	
		STATE OF ODISHA		//	
476	D-ABLAPL/30897/2026	PREMANANDA ROUT	BYOMAKESH TRIPATHY	//0	
		VS	VS	0	

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477	D-ABLAPL/30900/2026	STATE OF ODISHA SARADARAM PRADHAN @ SAHIL PRADHAN VS	SITIKANT MISHRA VS	// K.NUAGOAN /49 /2026 ()	
478	D-ABLAPL/30902/2026	STATE OF ODISHA CHINTU ROUT@PRABHU PADARABINDA ROUT VS	RAGHUNATH DAS MOHAPATRA VS	// MANIABANDHA /41 /2026 ()	AOD20260000004C202600015
479	D-ABLAPL/30903/2026	STATE OF ODISHA ATUL KUMAR SINGH @ ATUL SINGH VS	SUNIL KUMAR PANDA VS	// BADMAL /234 /2026 ()	
480	D-ABLAPL/30904/2026	STATE OF ODISHA GOUTAM BEHERA@BAGHA BEHERA VS	ACHYUTANANDA PATTANAIAK VS	// RANPUR /69 /2026 ()	AOD20240000586C202600292
481	D-ABLAPL/30905/2026	STATE OF ODISHA DURGAMADHAB SAHU VS	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202600273
482	D-ABLAPL/30906/2026	STATE OF ODISHA IJHAR ALLI SAHA VS	JAYADEBA BEHERA VS	// KHURDA SADAR /468 /2026 ()	AOD20240000366C202600160
483	D-ABLAPL/30908/2026	STATE OF ODISHA IJHAR ALLI SAHA VS	JAYADEBA BEHERA VS	// KHURDA MODEL /588 /2026 ()	AOD20240000366C202600161
484	D-ABLAPL/30912/2026	STATE OF ODISHA JITENDRA PARIDA@JITU PARIDA VS	SANTOSH KUMAR MAHANTY VS	// JAGANNATHA PRASAD /323 /2026 ()	AOD20240000242C202600275
485	D-ABLAPL/30913/2026	STATE OF ODISHA RAJESH KUMAR MALLICK @ MALIK VS	PRAKASH CHANDRA DASH VS	// KENDRAPARA SADAR /504 /2026 ()	
486	D-ABLAPL/30918/2026	STATE OF ODISHA KRUSHNA CHANDRA PATTNAYAK@KRUSHNA CH. PATTNAYAK VS	SANTOSH KUMAR MAHANTY VS	// BUGUDA /408 /2026 ()	AOD20240000242C202600277
487	D-ABLAPL/30923/2026	STATE OF ODISHA DIPTI RANJAN SWAIN @ DIPU VS	BIBHUTI RANJAN MOHANTY VS	// BADAMBADI /468 /2026 ()	
		STATE OF ODISHA		//	

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488	D-ABLAPL/30925/2026	PITMAL PALAKA VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	AMBADOLA /181 /2026 () //	
489	D-ABLAPL/30928/2026	SUBHAM PARIDA @ AKASH PARIDA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	FATEGARH /326 /2026 () //	
490	D-ABLAPL/30932/2026	R. VADIVEL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /70 /2023 () //	
491	D-ABLAPL/30933/2026	BINDU SAGAR DASH VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	/ /0 () //	
492	D-ABLAPL/30934/2026	RAHUL DHADAKA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	POTTANGI /138 /2025 () //	
493	D-ABLAPL/30936/2026	AFSANA BEGUM VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /70 /2023 () //	
494	D-ABLAPL/30938/2026	SUHANI BEHERA VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	JATNI P.S. /475 /2026 () //	
495	D-ABLAPL/30939/2026	KAMAL KRUSHNA JENA VS STATE OF ODISHA	DHARMENDRA SETHY VS	ANANTPUR /258 /2026 () //	
496	D-ABLAPL/30943/2026	RATIKANTA ROUT VS STATE OF ODISHA	RANJIT MOHANTY VS	RAJKANIKA /643 /2026 () //	
497	D-ABLAPL/30945/2026	DEBASISH JENA @ BABUL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //	
498	D-ABLAPL/30948/2026	GANESH TIRKEY VS STATE OF ODISHA	UMARANI PANDA VS	/ /0 () //	
499	D-ABLAPL/30953/2026	JITENDRA @ JITEN BAG	SURESH KUMAR JENA	SONEPUR /347 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/30954/2026	NISHI @ NISHIKANTA MALLIK	ARIJEET MISHRA	KUAKHIA /289 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/30956/2026	SHIVAM SENAPATI @ SIBAM SENAPATI	ARIJEET MISHRA	AUL /175 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/30957/2026	BETALI ROUT	BIBHUTI RANJAN MOHANTY	SUKINDA /305 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/30958/2026	CHINTAMANI NAYAK	ARIJEET MISHRA	KOREI /350 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/30961/2026	DAITARI MOHANTY	BHABANI SHANKAR DASPARIDA	Bamapada (Industrial Area) /315 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/30966/2026	ANITA PANDA	MANASH RANJAN NAYAK	BADAMBADI /480 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/30967/2026	MIHIR RANJAN PANDA	PRADIPTA VARMA	MANCHESWAR P.S. /726 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/30973/2026	ISHRAT NESAR KHAN	PRATIK DASH	PURUNABAZAR /255 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/30975/2026	DIGAMBAR KAMUDI ALIAS DILLIP KAMUDI	Manoranjana Padhy	//	AOD20220003086C202600106
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/30977/2026	SURESH KUMAR SAHOO	LAXMIDHAR MAHAPATRA	KUMBHARAPARA /418 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/30978/2026	JIMUTA NAYAK	AKSHAYA KUMAR SUBUDHI	DELANGA /303 /2026	
		VS	VS	()	

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511	D-ABLAPL/30981/2026	STATE OF ODISHA LUCKY @ MADHUSMITA DAS VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /405 /2026 ()	
512	D-ABLAPL/30987/2026	STATE OF ODISHA SALIM KHAN VS	PRASANT KUMAR BARIK VS	// PURUNABAZAR /215 /2026 ()	
513	D-ABLAPL/30989/2026	STATE OF ODISHA DILAJANI MOHANTY VS	AMLAN SHAKTI PAUL VS	// CHANDRASEKHARPUR /978 /2026 ()	
514	D-ABLAPL/31001/2026	STATE OF ODISHA AJGAR SAHA VS	PRASANT KUMAR BARIK VS	// PURUNABAZAR /215 /2026 ()	
515	D-ABLAPL/31006/2026	STATE OF ODISHA DHARMENDRA BISWAL VS	SANJIT MISHRA VS	// JODAPADAR /66 /2016 ()	
516	D-ABLAPL/31007/2026	STATE OF ODISHA DHANANJAY MOHANTY VS	BHABANI SHANKAR DASPARIDA VS	// Bamapada (Industrial Area) /315 /2026 ()	
517	D-ABLAPL/31013/2026	STATE OF ODISHA DURYODHAN PARIDA VS	AMLAN SHAKTI PAUL VS	// JANKIA P.S. /595 /2026 ()	
518	D-ABLAPL/31018/2026	STATE OF ODISHA RAJESH PUNJI VS	PRASHANTA KUMAR NAYAK VS	// KHARIAR /401 /2024 ()	AOR20220001582C202600022
519	D-ABLAPL/31020/2026	STATE OF ODISHA PRAVAKAR BEHERA@PRABHAKAR BEHERA VS	SANJIB MOHANTY VS	// BANDAR MARINE /40 /2026 ()	AOR20220001611C202600204
520	D-ABLAPL/31022/2026	STATE OF ODISHA SURAI MAJHI VS	KULDEEP MOHANTY VS	// TIRING /31 /2026 ()	AOD20240000012C202600310
521	D-ABLAPL/31023/2026	STATE OF ODISHA PRIYA NAG@PRIYABRATA NAG VS STATE OF ODISHA	JAGABANDHU SAHU VS	// PUINTALA /256 /2026 () //	AOR20220001487C202600145

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522	D-ABLAPL/31024/2026	PRASANTA KUMAR SWAIN@MALA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KODALA /454 /2026 () //	AOD20240000364C202600239
523	D-ABLAPL/31025/2026	CHANDAN KUMAR ROUL@RAUL VS STATE OF ODISHA	KULDEEP MOHANTY VS	NILGIRI /392 /2026 () //	AOD20240000012C202600311
524	D-ABLAPL/31026/2026	MANJUR AHMED KHAN VS STATE OF ODISHA	OM PRAKASH SARAN VS	HINDOL /143 /2026 () //	AOR20220000371C202600116
525	D-ABLAPL/31027/2026	LALITA MOHANTY VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	KAKATAPUR /318 /2026 () //	AOD20220003518C202600035
526	D-ABLAPL/31028/2026	LAXMI SAHOO VS STATE OF ODISHA	PRAMOD RANJAN BEHERA VS	KAKATAPUR /318 /2026 () //	AOD20220003518C202600036
527	D-ABLAPL/31029/2026	DIPU NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TOMANDO /400 /2026 () //	
528	D-ABLAPL/31049/2026	DIGAMBAR BEHURIA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	CUTTACK SADAR /703 /2024 () //	
529	D-ABLAPL/31050/2026	BIJAY KUMAR ROUTRAY VS STATE OF ODISHA	BIJAY JENA VS	KISSANNAGAR PS /301 /2026 () //	
530	D-ABLAPL/31060/2026	LAXMIDHAR ROUT @ AJU VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/ /0 () //	
531	D-ABLAPL/31064/2026	BIDYABHARATI PANDA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	PARLAKHEMUNDI /141 /2021 () //	
532	D-ABLAPL/31065/2026	MADHUSMITA DAS VS STATE OF ODISHA	ANUP NARAYAN BRAHMACHARI VS	MANGALA BAG /351 /2026 () //	
533	D-ABLAPL/31067/2026	BINAYA DHAL @ BIJAYA DHAL	SUSHANTA KUMAR SAMANTARAY	DASPALLA /263 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
534	D-ABLAPL/31074/2026	RAMESH GARADA	BIKASH KARNA	DASMANTAPUR /11 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/31076/2026	SATYAJIT SAHOO	DEBASIS BISWAL	CHOUDWAR /595 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-ABLAPL/31079/2026	RAJU DEEP	GYANA RANJAN MAHAPATRA	RAGHUNATHPALI /533 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-ABLAPL/31080/2026	SANTOSH YADAV	GYANA RANJAN MAHAPATRA	RAGHUNATHPALI /533 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-ABLAPL/31082/2026	SANGRAM KUMAR BISWAL @ SANGRAM BISWAL	SABYASACHI MISHRA	PIPLI /598 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-ABLAPL/31083/2026	PHULESWARI ACHARYA	GYANA RANJAN MAHAPATRA	BRAHMANITARANG /458 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/31085/2026	MUNA NAIK	PRAVASH CHANDRA JENA	ATHGARH /408 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-ABLAPL/31095/2026	KALANDI BEHERA @ HIMANSU BEHERA	KARUNAKAR GAYA	BANDAR MARINE /35 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/31096/2026	PRAKASH CHANDRA LENKA	JYOTIRMAYA SAHOO	RANPUR /326 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/31100/2026	TANMAYA @ SONU LENKA	JYOTIRMAYA SAHOO	RANPUR /326 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/31104/2026	MUNA GOUDA	JYOTIRMAYA SAHOO	BEGUNIAPADA /491 /2026	
		VS	VS	()	

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545	D-ABLAPL/31107/2026	STATE OF ODISHA TUSAR ALIAS SUBHAM KARAN VS	KULDEEP MOHANTY VS	// // ()	AOD20240000012C202600312
546	D-ABLAPL/31113/2026	STATE OF ODISHA LITU @ ASHUTOSH MALIK @ ASHUTOSH MALLICK SUDHANSU SEKHAR DASH VS	VS	// PATTAMUNDAI MODEL /416 /2026 ()	
547	D-ABLAPL/31116/2026	STATE OF ODISHA SHRIKANT SHIVLING ALMELKAR VS	KUMAR PRAJWAL VS	// / /0 ()	
548	D-ABLAPL/31118/2026	STATE OF ODISHA NABAGHANA BEHERA VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	// ASTARANGA /220 /2026 () //	

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MISC CASES FILED on ://

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
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